

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 103 of 2015 &
IA No. 156 of 2015**

Dated : 5th January, 2016

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**P.R. Singh, Executive Engineer,
Electricity Distribution Division, Kasganj ...Appellant(s)**

Versus

M/s Greenland Fruit and Vegetables Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra &
Mr. Suraj Singh

Counsel for the Respondent(s) : Mr. C.K. Rai for R-2
Ms. Shashi Lata Chauhan for R-2

ORDER

Parties may try to negotiate the settlement if they so desire.

List the matter on **02.03.2016**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

hcj/dk